

06-1-23

**HIGH COURT OF DELHI**

Shankar Road, New Delhi

LC-19  
No. (DHC/Gaz/JG-3/2023)

Dated: 04/01/2023

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To:

1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
3. The Principal District & Sessions Judge, North-West District, Karkali Courts, New Delhi.
4. The Principal District & Sessions Judge, New Delhi District, Parola House Courts, New Delhi.
5. The Principal District & Sessions Judge, East District, Karkadeena Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, North District, Karkali Courts, New Delhi.
8. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge-cum-special Judge (FC Act) (CS), Rouse Avenue Courts Complex, New Delhi.
11. The Principal District & Sessions Judge, Shahdara District, Karkadeena Courts, Delhi.
12. The Principal District & Sessions Judge, North-East District, Karkadeena Courts, Delhi.
13. The Principal Judge, Family Courts (Headquarters), Dwarka, New Delhi.
14. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi.

Sir/Madam,

I am directed to say that Hon'ble the Chief Justice has been pleased to order that in order to avoid difficulties in dealing with administrative matters pertaining to the following officers in view of their having identical names, in future:-

- i. Mr. Ravinder Singh Sh. Chhatar Singh, presently posted as ASJ (FOCSO), East District, Karkadeena Courts, Delhi would be known as Mr. Ravinder Singh -I.
- ii. Mr. Ravinder Singh Sh. Sh. Bahwan Singh Khari, presently on deputation as Joint Registrar (Judicial) in this Court would be known as Mr. Ravinder Singh -II.

I am, therefore, to request you to kindly ensure that all correspondences by the above officers under by the offices of your districts are in accordance with the above direction.

The officers concerned may also kindly be informed accordingly.

Yours Sincerely,



(Ravinder Pal)  
Deputy Registrar (Gazette-IB)  
for Registrar General

Vijay Sr.

1.1.23  
2.1.23

No. (DHC/Gaz/JG-3/2023)

Dated:

Copy forwarded to the Registrar Establishment-I with the request to inform Mr. Ravinder Singh -II, presently posted on deputation as Joint Registrar (Judicial) in this Court for information.

(Vijay Sharma)

Assistant Registrar (Gazette-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 2126-2166 / P. 5(1)/2023

Dated, Delhi the 7 JAN 2023

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Officers Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
4. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

*led 7/1/23*  
(Kaveri Baweja)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi  
*hawa*